

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA

REGIONAL BENCH – COURT NO.2

Service Tax Stay Petition No.75212 of 2022
Service Tax Appeal No.75485 of 2021
&
Cross Objection No.75303 of 2022

Commissioner of CGST & Excise, Patna I

Appellant

VERSUS

M/s Broad Son Commodities Private Limited

Respondent

DATE OF HEARING : 13.02.2023

Present for the Appellant : Mr.S.S.Chattopadhyay, Authorised Representative
Present for the Respondent: Adjournment request

ORDER

In view of the request made by the respondents in their application, the matter is adjourned to come up for hearing on **22.02.2023** by way of last chance.

.

Sd/-

(Ashok Jindal)
Member (Judicial)

mm

Sd/-
(K.Anpazhakan)
Member (Technical)